

poration of India Ltd. as these companies have to carry on different types of trade on a big scale and we do not want the Shipping Corporation which is an exclusive public sector concern to have private shareholding both Indian and Foreign.

Central Hill Development Committee

2571. { Shri Hem Raj;
Shri K. C. Pant:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Working Groups of the Central Hill Development Committee have completed their blue-prints for submission to the Planning Commission for inclusion in the Fourth Five Year Plan; and

(b) if so, whether they have submitted them to the Planning Commission and the outcome thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahinawaz Khan): (a) and (b). The working Group and its sub-groups set up in the Ministry of Food and Agriculture for drawing up proposals for agricultural development of hill areas in the country are about to complete their work. However, a broad idea of the finances required for carrying out the programmes suggested by them is already available and the question of allocation of funds for the purpose is under the consideration of the Planning Commission.

Development of Gardens

2572. Shri P. H. Bheel;
Shri Ram Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that under the five year plan scheme of Horticulture Development in Delhi, people were encouraged to plant gardens and for that loan assistance was also given to the people;

(b) if so, the total amount of loan given so far;

(c) whether it is a fact that in pursuance of the above scheme of Government a number of gardens were planted and developed in the Alipur Block and specially in Bhorgarh and Kurnni;

(d) whether it is also a fact that a number of gardens fell prey to the acquisition of land by Government; and

(e) if so, the number of such gardens and the area occupied by them?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahinawaz Khan): (a) Yes.

(b) A sum of Rs. 0.715 lakh from 1961-62 to 1964-65.

(c) Yes.

(d) No such garden has been acquired so far.

(e) Does not arise.

Revision of Lists of Scheduled Castes and Scheduled Tribes

2574. Shri D. S. Patil: Will the Minister of Social Security be pleased to state:

(a) the main recommendations of the Advisory Committee on the revision of lists of Scheduled Castes and Scheduled Tribes; and

(b) the decisions taken thereon?

The Deputy Minister in the Department of Social Security (Shrimati Chandrasekhar): (a) and (b). The Report of the Advisory Committee on Revision of Lists of Scheduled Castes and Scheduled Tribes is still under consideration.

Office of Director of Backward Classes

2575. Shri Naval Prabhakar: Will the Minister of Social Security be pleased to state:

(a) the total number of posts sanctioned in the Office of the Director of